

NATIONAL COMPANY LAW TRIBUNAL

SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/189/CAA/2017
NAME OF THE TRANSFEROR 1 : NK TELE SYSTEMS LTD
NAME OF THE TRANSFEROR 2 : NSM HOLDING PVT LTD
NAME OF THE TRANSFEREE : T.V. SUNDARAM IYENGAR & SONS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. TK Bhaskar
Vikram P. Jain
Shwetha Vasudevan

Counsel for the
Petitioners


ORDER

Counsel for the applicant present. For hearing submissions, put up on 13.11.2017
at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)